

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General (camp) at Srinagar)

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## NOTIFICATION

No.:- 2/GS

Dated:- 12.06.2020

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/01/2019-US.I dated 9th June, 2020, Hon'ble Shri Justice Javed Iqbal Wani took on oath of the office as Judge of the Common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh, today on 12<sup>th</sup> of June, 2020 at 11:00 AM.

(Jawad Ahmed)

Registrar General(Officiating)

No.: 739-58/GS

Dated: 12.06.2020

Copy of the above forwarded to the:

1. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
2. Secretary General, Supreme Court of India, New Delhi;
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor or the Union Territory of Ladakh;
5. Registrar General, High Court of \_\_\_\_\_;  
.....for information.
6. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K, Jammu;
7. Secretary to Hon'ble Mr./Mrs.Justice \_\_\_\_\_  
... for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
9. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
- 10.Registrar Vigilance, High Court of Jammu and Kashmir, Jammu;
- 11.Registrar Rules, High Court of Jammu & Kashmir, Jammu;
- 12.Registrar Computers, High Court of J&K, Jammu;
- 13.Director, J&K, State Judicial Academy, Jammu, for information;
- 14.Registrar Judicial, High Court of J&K, Jammu/Srinagar;  
.....for information.
15. Manager, J&K Press, Jammu Srinagar, for publication in the next issue of the Government Gazette.
- 16.Joint Registrar (Judicial/Protocol), High Court of J&K, Jammu/Srinagar;
- 17.Director Finance, High Court of Jammu & Kashmir, Main Wing, Jammu;
- 18.Accounts Officer, High Court of J&K, Jammu/Srinagar;  
.....for information and necessary action.
- 19.Incharge NIC, High Court of Jammu & Kashmir, for getting the same uploaded on the High Court Website.
- 20.Office file.

Registrar General(Officiating)